गेहूं और चीनी के मूल्यों को आयातित गेहूं और चीनी के मूल्यों के बराबर तय करना

1173. श्री राम लाल राही : क्या कृषि मंत्री यह बताने की कृपा करगे कि देसी गेहूं और चीनी के मूल्यों को विदेशों से आयात किए गए गेहूं और चीनी के मूल्यों के बारबार निर्धारित न करने के क्या कारण हैं और तत्संबधी ब्यौरा क्या है ?

कृषि तथा ग्रामीण पुनर्निर्माण मंत्रालय में राज्य मंत्री (श्री आर० वी० स्वामीनाथन) : आयातित गेहूं के सी०आई०एफ० मूल्यों के अनुरूप गेहूं के घरेलू मूल्य निर्धारित करना सम्भव नहीं है। अन्य जिन्सों की तुलना में कृषि जिन्सों के सापेक्ष मूल्य, उपभोक्ता के हितों की सुरक्षा करने की आवश्यकता और सार्वजनिक वितरण प्रणाली को बनाए रखने के लिए जिस सीमा तक राजसहायता दी जा सकती है, को ध्यान में रखकर घरेलू मूल्य निर्धारित किए जाते हैं। इसके अलावा, विश्व की मंडियों में मांग और पूर्ति पर निर्भर करते हुए गेहूं के अन्तर्राष्ट्रीय मूल्यों में व्यापक रूप से घट-बढ़ होती है। गेहूं के घरेलू समर्थन मूल्यों को अन्तर्राष्ट्रीय मूल्यों के साथ सम्बद्ध करना सम्भव नहीं है।

चीनी के बारे में, चीनी जिस मूल्य पर आयात की जाती है वह क्षेत्र वाणिज्यिक सौदों और अन्तर्राष्ट्रीय मंडी में चल रहे मूल्यों पर निर्भर करता है। जहां तक स्थानीय रूप से उत्पादित चीनी का सम्बन्ध है यह दोहरी मूल्य निर्धारण नीति के साथ आंशिक नियंत्रण नीति के अधीन आती है। उत्पादित चीनी के मुक्त बिक्री के भाग को खुले बाजार में बेचा जाता है और यह पूर्ति और मांग की बाजार में चल रही शक्तियों द्वारा शासित होती है। जहां तक सार्वजनिक वितरण प्रणाली के माध्यम से वितरित करने के लिए आवश्यक लेवी चीनी का सम्बन्ध है, इसका मूल्य गन्ने के सांविधिक न्यूनतम मूल्य के आधार पर निर्धारित किया जाता है, जो कि राजसहायता सुलभ करने के लिए मूल्य निर्धारित करने का फार्मूला है। अतः चीनी के मामले में भी घरेलू मूल्यों को अन्तर्राष्ट्रीय मूल्यों के साथ सम्बद्ध करना व्यवहार्य नहीं है।

Kallada Irrigation Project, Kerala

1174. SHRI A. A. RAHIM: Will the Minister of IRRIGATION be pleased to state:

(a) the progress of the Kallada Irrigation Project in Kerala; and

(b) when the project is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) The masonry dam is in an advanced stage of construction and about 55 per cent work has been completed. Ottakal Weir is completed except hoisting arrangements for gates. The Right Bank Main Canal is under execution in different reaches alongwith the distribution system. The work on some reaches of Left Bank Main Canal has also been recently started. The expenditure upto March 1981 is Rs. 44.45 crores, against the estimated cost of Rs. 163.57 crores.

(b) The project is scheduled to be completed in VII Plan. Partial benefits are, however, likely to be available from June, 1982 onwards.

Shops Build in Janakpuri, New Delhi by D.D.A.

1175. SHRI KESHAO RAO PARDHI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether DDA has built up some open stalls in CSC, Janakpuri (Shiv Nagar), New Delhi;

(b) whether the allottees of these shops are permitted to raise the height of the walls of the stall upto roof level and fix shutters at their cost; and if not, what are the reasons therefor;

(c) whether there is any provision for fixing locks in these stalls; and

(d) what are other security measures provided for protecting the interests of allottees?

THE MINISTER OF PARLIMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) The DDA has reported that the stalls built and sold in the CSC Shiv Nagar have a roof at the top, a wall at the back but do not have walls at the side. There is a counter as part of the stall and also there is a covered verandah running in front of the counters. As these were sold as unenclosed stalls, the question of putting up shutter in front or raising the height of the walls does not arise.

(c) and (d). As the counter has been provided as part of these stalls, any allottee/owner desiring to have shutter and lock fixed can have it done in the shelf below the counter.

Sugar, Edible Oils, Cloth to Madhya Pradesh

1176. SHRI SATYANARAYAN JATIYA: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) the details of monthly allotment made during 1981 of sugar, edible oils, cloth and common consumer goods made by the Central Government to the Government of Madhya Pradesh for distribution through Fair Price Shops; and

(b) month-wise quantity thereof received by the State Governments?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJA MOHAN MOHANTY): (a) A statement showing monthly allotment made during 1981 of sugar, edible oils, cloth, wheat and rice to Madhya Pradesh is annexed.

(b) The information is being collected and will be laid on the Table of the Sabha.

Statement

Details of monthly allotment made during 1981 of sugar, edible oils, cloth, wheat and rice

Month	Sugar (in tonnes)	Edible oils (MTs)	Cloth (bales)	Wheat (000 tonnes)	Rice (000 tonnes)
January, 1981 . .	20855·5	3400	The monthly quota of controlled cloth	25·0 PD 5·0 Mills	60·0
February, 1981 .	20845·5	—	to Madhya Pradesh	25·0 PD 5·0 Mills	80·0
March, 1981 . .	20845·5	3000	is 1691 bales.	26·0 PD 5·0 Mills	80·0
April, 1981 . .	20855·5	500		25·0 PD 5·0 Mills	8·00
May, 1981 . .	20845·5	500		25·0 PD 5·0 Mills	80·0
June, 1981 . .	20845·5	1000		25·0 PD 5·0 Mills	80·0
July, 1981 . .	20855·5	3000		25·0 PD 5·0 Mills	80·0
August, 1981 . .	20845·3	1500		25·0 PD 5·0 Mills	80·0
September, 1981 .	20845·5	2950 (September and October)		25·0 PD 6·0 Mills	80·0
October, 1981 .	20855·3			25·0 PD 5·0 Mills	80·0
November, 1981 .	20845·3	1600		25·0 PD 5·0 Mills	80·0

PD stands for Public Distribution.